

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

DFR No : 2275 of 2019 & IA No. 1635 OF 2019 & IA No. 1633 OF 2019

Dated: 3rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

Bothe Windfarm Development Private Limited **Appellant(s)**

Versus

Maharashtra Electricity Regulatory Commission **Respondent(s)**

Counsel for the Appellant(s) : Parinay Deep Shah

Counsel for the Respondent(s) : Ashish Singh
Anup Jain
S. Rama for R-2

ORDER

Heard.

Order is reserved.

**Ravindra Kumar Verma
Technical Member(electricity)**

**Justice Manjula Chellur
Chairperson**

MK